

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A. No. 171 of 2016

Sumi Devi @ Somi Devi @ Ors..... **Appellant(s)**

Versus

Anil Kumar & Ors..... **Respondents**

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Coram: Hon'ble Mr. Justice Ananda Sen  
Through:-Video Conferencing

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For the Appellants : Mr. Rajiv Anand, Advocate

For the Insurance Company : Mr. D.C. Ghosh, Advocate

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8/25.03.2021 Both the parties submit that the dispute between the parties can be settled before the Lok Adalat.

Considering the aforesaid submission of the parties, this matter is referred to the 'National Lok Adalat', scheduled to be held on **10<sup>th</sup> April, 2021**.

(Ananda Sen, J)

Mukund/-